

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 129 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Powergrid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan, Ms. Swapna
Seshadri and Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. K. S. Dhingra for R-1
Mr. S. Vallinayagam for R-5

ORDER

At the request of learned counsel appearing for both the parties, the matter is posted on **05th December, 2014** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps

